

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
MOOG EM SOLUTIONS (INDIA) PRIVATE LIMITED**

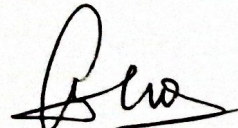
1.	Name of the Corporate Person	Moog EM Solutions (India) Private Limited
2.	Date of Incorporation of the Corporate Person	12 th October 2017
3.	Authority under which corporate person is incorporated/ registered	Companies Act 2013, ROC Bangalore
4.	Corporate Identity Number of corporate person	U29304KA2017FTC107124
5.	Address of the Registered Office and Principal Office (if any) of the corporate person	No. 41P, 99P & 100P, KIADB Industrial Area, Electronic City, Phase - II, Bangalore 560100
6.	Liquidation commencement date of corporate person	25 th March 2022
7.	Name of the Liquidator: Address of the Liquidator: Email address of the Liquidator: Telephone number of the Liquidator: Registration number of the Liquidator:	Ganesh Panduranga Pai #68, Chitrapur Bhavan, 6B, 6 th Floor, 8 th Main, 15 th Cross, Malleshwaram, Bangalore 560055 Pragnya.cas@gmail.com 9845666596; 080-23565641 IBBI/IPA-001/IP-P01313/2018-19/12054
8.	Last date of Submission of claims	24 th April 2022

Notice is hereby given that Moog EM Solutions (India) Private Limited has commenced voluntary liquidation on 25th March 2022.

The stakeholders of Moog EM Solutions (India) Private Limited are hereby called upon to submit a proof of their claims, on or before 24th April 2022, to the liquidator at the address mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Place: Bangalore
Date: 29th March 2022

CA Ganesh P Pai
Registered Insolvency Professional
Registration No: IBBI/IPA-001/IP-P01313/2018-19/12054


Ganesh Panduranga Pai
Insolvency Professional